## Annexure-3 Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

## As On 14.12.2023

(A + : =)

I. No. Name of Creditor	Details of	Details of claim Provisionaly admitted					Amount of contingent claim	Amount of any mutual dues, that	1	Amount of claim under verification			
	Date of receipt	Amount claimed	Amount of claim Provisionaly admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		may be set-off	admitted		
				secured	88,53,47,887	88,53,47,887	No					6,49,03,403	Coverd by Personal Guarantee of
1 State Bank Of India	09.11.2023	1,32,94,68,197	88,53,47,887					47.49%	37,92,16,907				Promoters
				secured	14,12,94,022	14,12,94,022	No				4,69,78,348		Coverd by Personal Guarantee of
2 Axis bank of India	13.11.2023	18,82,72,370	14,12,94,022					7.58%					Promoters
	W. 40.44.0000			secured	41,03,21,062	41,03,21,062	No	00.048/	0.00.00.000				Coverd by Personal Guarantee of
3 Standard Chartered Ba	nk 13.11.2023	50,83,21,062	41,03,21,062	secured	15,49,73,537	15,49,73,537	No	22.01%	9,80,00,000				Promoters Coverd by Personal Guarantee of
4 Exim Bank of India	13.11.2023	15,49,73,537	15,49,73,537					8.31%					Promoters
													Coverd by Personal Guarantee of Promoters
		2,18,10,35,166	1,59,19,36,508	-	1,59,19,36,508	1,59,19,36,508		85.38%	47,72,16,907	-	4,69,78,348	6,49,03,403	